

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

IA 160548/2019, 160550/2019, in SPECIAL LEAVE PETITION (CRIMINAL)
Diary No(s). 36934/2019

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

BANWARI & ANR.

Respondent(s)

IA No. 160548/2019 - CONDONATION OF DELAY IN FILING
IA No. 160550/2019 - EXEMPTION FROM FILING O.T.)

Date : 20-09-2022 These matters were called on for hearing today.

For Petitioner(s)

Shashank Shekhar Singh, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Despite due service, none appears on behalf of respondent no.
1.

As per letter filed by counsel for petitioner in respect of
respondent no. 2, father's name of said respondent is "Munshi Lal",
which differs in the petition. Two weeks time, is granted to
learned counsel for petitioner to file IA for amended cause title.

List again on 11.10.2022.

S.P.S. LALER
Registrar